

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3089**

TO BE ANSWERED ON THE 30TH MARCH, 2022/ CHAITRA 9, 1944 (SAKA)

FAKE CURRENCY SEIZED

3089 SHRI ABDUL WAHAB:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the fake currencies seized in last five years, year-wise;**
- (b) how many cases related to fake currency were lodged in last five years;**
- (c) the number of complaints lodged in various States separately on fake currencies, yearwise; and**
- (d) the measures taken by Government to prevent fake currencies?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): The National Crime Records Bureau (NCRB) is the nodal agency, which compiles the data on crimes, including the fake currency notes, as reported to it by the States and the Union Territories, and publishes the same in its annual publication 'Crime in India'. The published reports are available till the year 2020. Hence, the details of fake currencies seized and number of cases/ complaints lodged in last five years i.e. from the year 2016 to 2020, are as per the Annexure.

(d): “Police” and “Public Order” are State subjects as per the Seventh Schedule of the Constitution of India. State Police has the primary responsibility of prevention, detection, registration, investigation and prosecution of crimes, which includes crimes related to fake currencies.

However, the Central Government has taken the following measures to prevent fake currency notes:-

- i) The production or smuggling or circulation of High Quality Fake Indian Currency Notes has been made a terrorist act under the Unlawful Activities (Prevention) Act, 1967.**
- ii) Fake Indian Currency Note Coordination Group (FCORD) has been formed by the Ministry of Home Affairs to share intelligence/information among the security agencies of the states/centre to counter the problem of circulation of fake currency notes in the country.**
- iii) A Terror Funding and Fake Currency (TFFC) Cell has been constituted in National Investigation Agency (NIA) to conduct focused investigation of terror funding and fake currency cases.**

- iv) Security at the international borders has been strengthened by using new surveillance technology, deploying additional manpower for round the clock surveillance, establishing observation posts along the international border, erection of border fencing and intensive patrolling.**

- v) A Memorandum of Understanding (MoU) has been signed between India and Bangladesh to prevent and counter smuggling and circulation of fake currency notes.**

- vi) Training programmes are conducted for the Police officials of States and of Nepal and Bangladesh to sensitize them about smuggling/ counterfeiting of Indian currency.**

Details of Fake Indian Currency Notes seized and Number of Cases/FIR for the year 2016

S. No.	State/UT	Number of FICN Seized	Total Value (In Rs.)	Total number of case/Number of Complaints lodged
1	Andhra Pradesh	14,541	92,80,000	49
2	Arunachal Pradesh	121	65,000	3
3	Assam	1,715	8,00,050	32
4	Bihar	5,752	37,36,800	29
5	Chhattisgarh	0	0	0
6	Goa	21	17,000	3
7	Gujarat	39,725	2,37,24,050	68
8	Haryana	2,305	1,95,900	17
9	Himachal Pradesh	31	28,500	6
10	Jammu & Kashmir	349	1,30,100	8
11	Jharkhand	724	7,06,000	6
12	Karnataka	14,228	80,09,136	99
13	Kerala	2,776	20,57,200	45
14	Madhya Pradesh	3,703	16,26,890	20
15	Maharashtra	7,456	47,99,700	96
16	Manipur	59	40,500	6
17	Meghalaya	57	38,000	8
18	Mizoram	405	3,72,900	6
19	Nagaland	97	97,000	1
20	Odisha	490	2,74,700	9
21	Punjab	5,873	42,39,750	17
22	Rajasthan	1,693	10,35,100	35
23	Sikkim	0	0	0
24	Tamil Nadu	6,102	33,42,540	90
25	Telangana	12,667	76,00,905	52
26	Tripura	86	29,200	3
27	Uttar Pradesh	9,382	50,13,700	125
28	Uttarakhand	2,328	6,66,400	43
29	West Bengal	32,869	2,32,95,800	203
	Total States	1,65,555	10,12,22,821	1,079
	Union Territories			
1	A & N Islands	0	0	0
2	Chandigarh	1,499	14,99,000	1
3	D & N Haveli	0	0	0
4	Daman & Diu	0	0	0
5	Delhi	1,14,751	5,65,21,460	87
6	Lakshadweep	0	0	0
7	Puducherry	34	6,900	5
	Total UT	1,16,284	5,80,27,360	93
	Total (All India)	2,81,839	15,92,50,181	1,172

Details of Fake Indian Currency Notes seized and Number of Cases/FIR for the year 2017

S. No.	State/UT	Number of FICN Seized	Total Value (In Rs.)	Total number of case/Number of Complaints lodged
1	Andhra Pradesh	33,047	1,21,79,954	43
2	Arunachal Pradesh	0	0	0
3	Assam	8,463	89,00,510	49
4	Bihar	4,402	28,13,750	17
5	Chhattisgarh	1,941	12,40,070	36
6	Goa	38	74,500	3
7	Gujarat	80,519	9,00,88,850	71
8	Haryana	947	2,87,450	10
9	Himachal Pradesh	194	3,88,000	3
10	Jammu & Kashmir	1,915	12,11,450	9
11	Jharkhand	0	0	0
12	Karnataka	4,877	52,98,880	38
13	Kerala	18,498	1,30,63,540	23
14	Madhya Pradesh	7,745	24,33,710	26
15	Maharashtra	9,064	52,39,650	75
16	Manipur	2	4,000	2
17	Meghalaya	0	0	0
18	Mizoram	4,663	71,13,500	12
19	Nagaland	14	1,400	4
20	Odisha	421	1,50,550	6
21	Punjab	6,492	43,32,200	36
22	Rajasthan	2,294	10,24,100	30
23	Sikkim	0	0	0
24	Tamil Nadu	8,459	46,95,150	48
25	Telangana	5,234	40,17,700	33
26	Tripura	0	0	0
27	Uttar Pradesh	28,318	2,86,49,860	181
28	Uttarakhand	5,122	5,36,200	23
29	West Bengal	14,770	1,93,66,070	146
	Total States	2,47,439	21,31,11,044	924
	Union Territories			
1	A & N Islands	0	0	0
2	Chandigarh	0	0	0
3	D & N Haveli	0	0	0
4	Daman & Diu	0	0	0
5	Delhi	1,08,541	6,78,96,250	53
6	Lakshadweep	0	0	0
7	Puducherry	14	12,000	1
	Total UT	1,08,555	6,79,08,250	54
	Total (All India)	3,55,994	28,10,19,294	978

Details of Fake Indian Currency Notes seized and Number of Cases/FIR for the year 2018

S. No.	State/UT	Number of FICN Seized	Total Value (In Rs.)	Total number of case/Number of Complaints lodged
1	Andhra Pradesh	17,493	1,11,28,450	46
2	Arunachal Pradesh	0	0	0
3	Assam	6,262	28,96,280	35
4	Bihar	5,707	9,56,750	21
5	Chhattisgarh	4,686	19,68,200	36
6	Goa	0	0	0
7	Gujarat	28,855	1,23,28,672	67
8	Haryana	616	4,63,000	6
9	Himachal Pradesh	336	3,30,200	4
10	Jammu & Kashmir	868	8,85,500	9
11	Jharkhand	0	0	0
12	Karnataka	14,332	1,71,08,300	28
13	Kerala	4,872	42,10,740	43
14	Madhya Pradesh	1,609	9,53,810	13
15	Maharashtra	20,802	1,15,31,970	44
16	Manipur	221	62,800	1
17	Meghalaya	0	0	0
18	Mizoram	4,260	73,70,200	4
19	Nagaland	185	1,04,500	5
20	Odisha	35	6,200	4
21	Punjab	923	6,14,600	15
22	Rajasthan	4,610	39,66,600	43
23	Sikkim	0	0	0
24	Tamil Nadu	24,715	2,84,91,710	72
25	Telangana	15,231	32,61,400	8
26	Tripura	8	8,500	2
27	Uttar Pradesh	19,109	1,33,28,860	206
28	Uttarakhand	1,075	1,41,200	6
29	West Bengal	13,109	2,10,95,600	158
	Total States	1,89,919	14,32,14,042	876
	Union Territories			
1	A & N Islands	0	0	0
2	Chandigarh	0	0	0
3	D & N Haveli	0	0	0
4	Daman & Diu	0	0	0
5	Delhi	67,324	3,63,22,950	38
6	Lakshadweep	0	0	0
7	Puducherry	0	0	0
	Total UT	67,324	3,63,22,950	38
	Total (All India)	2,57,243	17,95,36,992	914

IV**ANNEXURE****R.S.US.Q.NO.3089 FOR 30.03.2022**

Details of Fake Indian Currency Notes seized and Number of Cases/FIR for the year 2019

S. No.	State/UT	Number of FICN Seized	Total Value (In Rs.)	Total number of case/Number of Complaints lodged
1	Andhra Pradesh	40,000	3,70,85,600	30
2	Arunachal Pradesh	0	0	0
3	Assam	1,775	12,17,850	12
4	Bihar	2,243	8,43,500	17
5	Chhattisgarh	1,116	9,97,650	11
6	Goa	0	0	0
7	Gujarat	44,580	3,77,44,010	82
8	Haryana	593	1,03,200	2
9	Himachal Pradesh	0	0	2
10	Jammu & Kashmir	1,811	4,82,500	5
11	Jharkhand	0	0	0
12	Karnataka	26,800	4,78,26,150	30
13	Kerala	6,802	83,43,700	29
14	Madhya Pradesh	3,517	17,42,100	18
15	Maharashtra	24,245	1,92,18,450	71
16	Manipur	0	0	0
17	Meghalaya	0	0	0
18	Mizoram	5,492	67,42,000	5
19	Nagaland	0	0	0
20	Odisha	0	0	0
21	Punjab	9,646	60,30,300	23
22	Rajasthan	7,983	61,65,650	54
23	Sikkim	0	0	0
24	Tamil Nadu	12,699	94,59,860	69
25	Telangana	310	81,900	12
26	Tripura	31	26,600	3
27	Uttar Pradesh	12,976	77,67,810	77
28	Uttarakhand	20	10,200	14
29	West Bengal	24,037	3,17,43,450	217
	National Investigation Agency	316	1,58,000	5
	Total States	2,26,992	22,37,90,480	788
	Union Territories			
1	A & N Islands	0	0	0
2	Chandigarh	0	0	0
3	D & N Haveli	0	0	0
4	Daman & Diu	0	0	0
5	Delhi	60,384	3,01,05,950	45
6	Lakshadweep	9	10,800	1
7	Puducherry	19	1,900	1
	Total UT	60,412	3,01,18,650	47
	Total (All India)	2,87,404	25,39,09,130	835

Details of Fake Indian Currency Notes seized and Number of Cases/FIR for the year 2020

S. No.	State/UT	Number of FICN Seized	Total Value (In Rs.)	Total number of case/Number of Complaints lodged
1	Andhra Pradesh	17,705	1,44,50,550	14
2	Arunachal Pradesh	0	0	0
3	Assam	1,156	6,45,500	1
4	Bihar	657	1,11,300	3
5	Chhattisgarh	5,334	23,27,560	6
6	Goa	0	0	0
7	Gujarat	20,360	87,96,490	23
8	Haryana	2,818	15,81,500	3
9	Himachal Pradesh	0	0	0
10	Jharkhand	0	0	0
11	Karnataka	3,306	22,67,150	18
12	Kerala	2,951	2,696,750	23
13	Madhya Pradesh	2,085	2,02,200	5
14	Maharashtra	6,99,495	83,61,23,400	42
15	Manipur	0	0	0
16	Meghalaya	7	14,000	1
17	Mizoram	0	0	0
18	Nagaland	0	0	0
19	Odisha	0	0	0
20	Punjab	14,444	95,80,200	23
21	Rajasthan	6,190	27,34,950	35
22	Sikkim	0	0	0
23	Tamil Nadu	11,005	1,00,37,300	38
24	Telangana	0	0	0
25	Tripura	23	4,820	2
26	Uttar Pradesh	17,078	38,79,260	52
27	Uttarakhand	0	0	0
28	West Bengal	24,227	2,46,27,250	81
	National Investigation Agency	0	0	0
	Total States	8,28,841	92,00,80,180	370
	Union Territories			
1	A & N Islands	2	1000	1
2	Chandigarh	0	0	0
3	D & N Haveli & Daman & Diu	0	0	0
4	Delhi	3,476	4,16,000	4
5	Jammu & Kashmir	2,628	12,83,300	10
6	Ladakh	0	0	0
7	Lakshadweep	0	0	0
8	Puducherry	0	0	0
	Total UT	6,106	17,00,300	15
	Total (All India)	8,34,947	92,17,80,480	385